



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.09.2026

NOTICE

Please take notice that the following matter listed in the Court – II on 22.09.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 6504 of 2026 in Contempt Case (AT) No. 16 of 2026 in Comp. App. (AT) (Ins) No. 1948 of 2025	Ashok Dattatray Atre & Ors. Vs. Vijendra Kumar Jain Liquidator of Transparent Energy Systems Pvt. Ltd.	Pankaj Jain	Udita Diksha Gupta Harshit Khare Prafful Saini Ayuj Agrawal

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar